

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 381
ANSWERED ON 19TH MARCH, 2026**

DECLARATION OF STATE HIGHWAY AS NATIONAL HIGHWAY

†*381. SHRI MURARI LAL MEENA:

Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether there is any proposal to declare the State Highway from Lalsot to Bassi (approximately 45 km), connecting National Highway-23 (Kothun-Lalsot-Dholpur) and National Highway-21 (Agra-Dausa-Jaipur-Bikaner), as a National Highway and to develop it into a four-lane road, so as to provide direct connectivity to Dholpur, Karauli, Sawai Madhopur and Dausa with Jaipur;

(b) whether the Government has considered declaring the Highway connecting State Highways-02 and 78 via Kathumar-Mandawar-Bandikui-Dausa-Lawan-Chaksu-Phagi-Dudu upto National Highway-48-Nawa-Kuchaman as new National Highway in view of the fact that approximately 12,000 vehicles ply on this route daily;

(c) whether any survey has been conducted or proposal is pending to declare the Bhiwani-Alwar-Rajgarh-Bandikui-Sikandra-Gangapur Mega Highway as a National Highway, particularly in the interest of the Dausa Lok Sabha Constituency; and

(d) whether approval has been granted for construction of flyovers/overbridge at the Nimodiya and Garudwasi turns in the Chaksu area on National Highway-52 to address the problem of accidents and to improve public convenience and if so, the details thereof?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 381 ANSWERED ON 19TH MARCH, 2026 ASKED BY SHRI MURARI LAL MEENA REGARDING “DECLARATION OF STATE HIGHWAY AS NATIONAL HIGHWAY”

(a) to (c) The Government in Ministry of Road Transport & Highways keeps on receiving proposals from various State Governments / Union Territories (UTs) including the proposals from the State Government of Rajasthan for declaration / upgradation of State roads as National Highways (NHs). Government considers declaration of some State roads from time to time based on the fulfilment of the criteria for declaration of NHs, requirement of connectivity, traffic density and synergy with PM Gati Shakti National Master Plan.

No proposal for declaration of State Highway from Lalsot to Bassi (approximately 45 km), connecting National Highway-23 (Kothun–Lalsot–Dholpur) and National Highway-21 (Agra–Dausa–Jaipur–Bikaner); State Highways-02 and 78 via Kathumar-Mandawar-Bandikui-Dausa-Lawan-Chaksu-Phagi-Dudu upto National Highway-48- Nawa-Kuchaman and Bhiwani–Alwar–Rajgarh–Bandikui–Sikandra–Gangapur Mega Highway as a National Highway is under consideration.

(d) Accidents that occurs on any roads including National Highways are captured through Electronic Detailed Accident Report (e-DAR) portal. In case of National Highways, detailed cause analysis of the accident is carried out by technical consultants for taking necessary corrective measures for reducing the road accidents. Based on the cause analysis of the accidents at Nimodia and Garudwasi turns in the Chaksu area on National Highway-52, road safety measures i.e. transverse bar marking, solar blinker, road signage including installation of High mast light have been completed at these accident spots. Further, National Highways Authority of India (NHAI) has also initiated studies for feasibility of providing fly-over/underpasses for access control at Nimodia and Garudwasi turns on Chaksu bypass as long term road safety measures.
